

अधिनियम, 1956 की धारा 209क के अन्तर्गत किये गये लेखा-बहियों, आदि के निरीक्षण से, साथ-साथ यह पता चला था कि उस समय तक कम्पनी ने अपना निर्माण कार्य प्रारम्भ नहीं किया था अतः यह प्रतीत होता है कि इसने अपने अभिकर्ताओं को मोटर स्पलाई नहीं किये हैं।

(ख) कम्पनी की लेखा-बहियों, आदि के ऊपर निदेशित निरीक्षण के समय पर उपलब्ध सूचना से यह देखा गया है कि कम्पनी ने अपने अनेक व्यापारियों से प्रतिभूत जमाओं के रूप में लगभग 11.93 लाख रुपयों की राशि संग्रह की थी।

(घ) हाँ, श्रीमान जी। सरकार के नोटिस में यह लाया गया है, कि कम्पनी ने जमाओं को वापिस नहीं किया है। कम्पनी अधिनियम, 1956 की धारा 237(ख) के अन्तर्गत निदेशित, कम्पनी के कार्य-कलापों की जांच पहले ही प्रवर्तमान है।

Election to Remaining State Assemblies

2562. SHRI KANWAR LAL GUPTA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal to hold elections before March, 1978 to those Assemblies to which elections were not held in June, 1977;

(b) whether Government have consulted the concerned Governments in this regard; and

(c) if so, the reaction of the Governments of those States thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) It is proposed to hold the election to the Nagaland Legislative Assembly during 1977 after the monsoon season. There is no proposal for hold-

ing election to the Legislative Assembly of any other State before March, 1978.

(b) No, Sir.

(c) Does not arise.

Fly Over-Bridge in Siliguri

2563. SHRI K. B. CHETTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the construction of a fly over-bridge in Siliguri near old Railway Station is under the consideration of Government; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) Yes.

(b) The Government of West Bengal have a proposal to construct a fly over-bridge near Siliguri Town Railway Station in replacement of the existing level crossing and widening improvement to the approach roads. Details of the scheme are still being worked out by the State Government. The broad features of the tentative scheme were examined by the Railway and the State Government were informed that the Railway have no objection to the proposal. Further communication from the State Government is awaited.

Railway Accidents

2564. SHRI K. T. KOSALRAM: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway accidents that took place during the period from 18th March, 1976 to 17th March, 1977 together with the number of persons who lost their lives and who were injured;